

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR Nos. 1820 & 1819 of 2014

Dated : 23rd July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corporation of India Ltd. Appellant(s)

Versus

**Karnataka Power Transmission Corporation
Ltd. & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay
Mr. K.P. Pathak**

**Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Kamaljit Kaur for R.8**

ORDER

We have heard the learned counsel for the parties.

We need some clarification in these matters. The learned counsel for the parties seek for some time to make their submissions.

Post the matter on **31.07.2014.**

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**